

- (v) Efforts are being made for rationalisation of workload and labour force ;
- (vi) Economy and control in cotton mixing cost through use of man-made fibres, comber waste, etc. Particulars relating to the statements of last eight months performance with that of corresponding period of last three calendar years regarding production, sale & capacity utilisation of each unit of the subsidiary, are being collected and will be laid on the table of the House.

**Development of Nuclear Weaponary  
by Pakistan with China's help**

923. SHRI CHITTA BASU :  
SHRI K. PRADHANI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that China is helping Pakistan in the development of nuclear weaponary; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) and (b) Government have seen media reports to this effect but do not have confirmed information in this behalf. Government, however, keep a watch on all developments impinging on our security and take appropriate measures from time to time to ensure adequate defence preparedness.

**Special Bearer Bonds Lying with State  
Bank of India after Closure of Scheme**

924. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that thousands of special bearer-bonds, each of the value of Rs. 10,000, are lying with the State Bank of India even after the closure of the scheme about two years ago;

(b) if so, the reasons therefor; and

(c) whether Government have ensured that this does not hold out an open invitation to fraud ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) According to the information furnished by the Reserve Bank of India, out of a total 9,01,656 pieces of unsold special bearer bonds left with the S.B.I., and its associate banks on the closure of the scheme, 8,78,795 pieces have been received back by the RBI, leaving a balance of 22,861 pieces which are also in the process of repatriation. There were inter-circle and intra-circle transfers of the bond forms during the period of sale. These coupled with the staff problems of the banks delayed completion of reconciliation of the sale figures and the unsold bond forms.

(c) The procedure for receipt, storage and accounting of the bonds does not leave any room for fraud.

**Assistance to India by Aid India Consortium**

925. SHRI CHITTA BASU :  
SHRI P. RAJAGOPAL NAIDU : Will the Minister of FINANCE be pleased to state :

(a) whether the Aid India Consortium has since finally pledged its assistance to India for the year 1984-85; and

(b) if so, details thereof ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) At the India Consortium Meeting held in Paris on June 19 and 20, 1984, the members of the Consortium, including the World Bank, indicated that they would provide economic assistance of about 4 billion for the year 1985-85 subject to necessary approvals under their respective laws and regulations.

**Performance of Public Sector Enterprises  
of Central Government**

926. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether Government have since studied the document "performance, aims